

Wind World (India) Limited
Reconstituted Committee of creditors (Refer Notes)
(claims filed till last date of claim submission, i.e. November 17, 2018 and updated as on December 23, 2019)

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
Date of commencement of CIRP : 20 February 2018

Annexure 3 - Secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of Creditor (INR)	Date of receipt for claim	Amount claimed	Amount admitted	Amount not admitted	Amount covered by security Interest	Amount covered by guarantee(Personal Guarantee of Promoters)	Whether related Party	Voting share
National Asset Reconstruction Company Limited (NARCL)	06-Mar-24	38,44,26,89,597	37,63,20,32,090	81,06,57,508	37,63,20,32,088	37,63,20,32,088	No	79.89%
IDBI Bank	06-Mar-24	2,26,63,88,992	2,26,63,88,992	-	-	-	No	4.81%
Oriental Bank of Commerce (now merged with Punjab National Bank)	15-Mar-24	9,71,26,582	9,71,26,582	-	-	-	No	0.21%
Sipla Wind Energy Limited	08-Mar-24	2,26,02,38,133	2,02,30,60,303	23,71,77,830	2,02,30,60,303	-	No	4.29%
Mahidad Wind Energy Private Limited	08-Mar-24	1,97,54,33,639	1,77,67,19,166	19,87,14,473	1,77,67,19,166	-	No	3.77%
Jogihali Wind Energy Private Limited	08-Mar-24	58,67,06,310	31,45,56,357	27,21,49,953	31,45,56,357	-	No	0.67%
Edelweiss Asset Reconstruction Company Limited (EARC)	12-Dec-24	98,80,91,421	98,80,91,421	-	37,34,09,985	37,34,09,985	No	2.10%
Tata Capital Financial Services Ltd	15-Mar-18	14,69,40,343	14,69,40,343	-	14,69,40,343	-	No	0.31%
KfW IPEX Bank	01-Mar-18	4,88,03,493	4,88,03,493	-	4,88,03,493	-	No	0.10%
Coöperatieve Rabobank U.A.	08-Mar-24	1,21,31,168	1,21,31,168	-	1,21,31,168	-	No	0.03%
Total		46,82,45,49,678	45,30,58,49,914	1,51,86,99,764				96.2%

Note -
1. The CoC of Wind World India Limited is being reconstituted only to take effect of Deed of assignment dated March 28, 2024 pursuant to Regulation 28 of CIRP and other applicable provisions of IBC. And above table setting out the reconstituted CoC with the voting share is based on the information available with the Resolution Professional.
2. The date of receipt of claim for NARCL has been considered as March 06, 2018, as ertswhile CoC members/assignors had filed claim on different dates and date receipt of first claim amongst all assignors is March 06, 2018.